

National Company Law Tribunal

Allahabad Bench

CP NO. 181/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: *Winston Pharmaceuticals Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *14(1) of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Anil Kumar Singh, Adv.</i>	<i>Adv.</i>	<i>Petitioner</i>	<i>Anil K</i>
<u>2.</u>	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>ROC</i>	<i>QJ8</i>

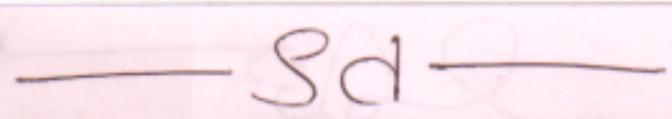
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Sh. Anil Kumar Singh, Advocate for the petitioner company. The present company petition is filed under Section 14(1) of the Companies Act of 2013 to seek approval of this Court on proposed amendment in its Article of Association for conversion of the petitioner company from public limited into a private limited. Such amendment needs to be carried as per Special Resolution dated 19.06.2017 passed by the EOGM of the company.

A copy of this petition further be provided to the Central Govt. Standing Counsel representing the ROC, Kanpur. The case is now fixed for the report/comments of Central Govt. through office of the ROC.

The matter to be listed on 9<sup>th</sup> January, 2018.

Dated:05.12.2017

  
H.P. Chaturvedi, Member (Judicial)

Typed by: